

Annexure III

Name of CD: **Jasmine Buildmart Private Limited**, Date of Commencement of CIRP: **05-03-2024** ; Order Received on 09-03-2024, List of Creditors as on **10-01-2025**

List of FCs (other than financial creditors belonging to any class of creditors)

S. No.	Name of Creditor	Details of Claim Received		Details of Claim Admitted					Amount of Contingent Claim	Amount of any mutual Debt Due, that may be set-off	Amount of claim not admitted	Amount of Claim under verification
		Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount Covered by Gurantee	Whether related party?	% of Voting Share in CoC				
						-				-	-	
1	Samman Capital Ltd. (formerly known as Indiabulls Housing Finance Limited)	23-03-2024	2,10,52,380.63	2,10,52,380.63	Unsecured		No	0.3556%	-			-
2	Krrish Shalimar Projects Pvt Ltd	28-05-2024	1,80,42,349.00	-	Unsecured	-	Yes	0.0000%	-	-	-	1,80,42,349.00
3	Prem Brothers Infrastructure LLP	03-05-2024	2,66,26,140	2,66,26,140	Unsecured	-	No	0.4497%	-	-	-	-
4	Col.Rajiv Atri, Maj Rahil Atri & Mrs. Ritu Atri	07-06-2024	1,65,00,000	1,65,00,000	Unsecured	-	No	0.2787%	-	-	-	-
	TOTAL		8,22,20,869.63	6,41,78,520.63					-			1,80,42,349.00